# LOK SABHA UNSTARRED QUESTION NO. 2378 TO BE ANSWERED ON 3<sup>rd</sup> AUGUST, 2023

### **Violation of Norms by OMCs**

#### 2378. DR. VISHNU PRASAD M.K.:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is any rule for setting up new outlet near existing outlet and if so, the details thereof;
- (b) whether Oil Marketing Companies (OMCs) are violating multiple dealership norms while allocating retail outlets to one company which may charge additional cost for petrol and diesel due to monopoly on expressway;
- (c) if so, the details of the policy for allotment of retail outlets;
- (d) whether OMCs are planning for rehabilitation of dealers who lost their business due to new expressways; and
- (e) if so, the details thereof?

#### **ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

## MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

- (a)Retail Outlets (ROs) are set up by Public Sector Oil Marketing Companies (OMCs) at identified locations based on field survey and feasibility studies. Locations having sufficient potential and which are economically viable are rostered in the Marketing Plans for setting up ROs. Also, OMCs may set up new RO near the existing RO if it is feasible and meets all statutory norms like NH / PWD, Petroleum Explosives and Safety Organization as well as local administrative norms.
- (b)&(c) Allotment of retail outlets by Public Sector OMCs are subject to compliance of the multiple dealership norms as per Dealer Selection Guideline. Procedure/Norms/Criteria for allotment of RO dealerships in the country are available at <a href="https://www.petrolpumpdealerchayan.in/petrol-2023/">https://www.petrolpumpdealerchayan.in/petrol-2023/</a>. Prices of petrol and diesel have been market determined with effect from 26.06.2010 and 19.10.2014 respectively. Since then, Oil Marketing Companies (OMCs) take appropriate decisions on determination of prices of petrol and diesel independently and accordingly advice & monitor retail selling prices of petrol and diesel by their dealers.
- (d)&(e) Public Sector OMCs have informed that guidelines on resitement of RO dealerships on account of various reasons including construction of flyovers, road widening, road closure/diversion, etc. already exist. Requests in this regard are processed by OMCs on case to case basis as per these extant guidelines.

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